

CENTRAL ADMINISTRATIVE TRIBUNAL  
JODHPUR BENCH, JODHPUR

Original Application No.485/2012

Jodhpur this the 26<sup>th</sup> of February, 2014.

CORAM

**Hon'ble Mr.Justice Kailash Chandra Joshi, Member (J) and  
Hon'ble Ms Meenakshi Hooja, Member (A)**

M.K. Pancharia S/o Shri Kanhiyalal, aged about 49 years, R/o Kumariya Kuwa, Kumarron Ki Gali, Khanda Falsa, Jodhpur, at present employed on the post of Supernumerary Post (Chief Controller (Stock) de-categorised), in Operating Branch, DRM Office, Jodhpur NWR.

**Applicant**

Mr. J.K.Mishra, present, for applicant.

**Versus**

1. Union of India through General Manager, HQ Office, North-Western Railway, Malviya Nagar Near Jawahar Circle, Jaipur-17.
2. Senior Divisional Personnel Officer, North Western Railway, Jodhpur Division, Jodhpur.

**Respondents**

Mr.Sunil Bhandari, present, on behalf of  
Mr. Manoj Bhandari, counsel for respondents.  
Mr. Vinay Chhipa, present, for respondents.

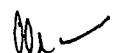
ORDER (Oral)

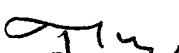
Per Justice K.C. Joshi, Member (J)

In compliance to the order of this Tribunal dated 11<sup>th</sup> February, 2014, counsel for the respondents produced the result of the applicant in a sealed cover.

2. As per the result sheets, the applicant has not qualified in the written test and he was not found eligible to be called for viva voce. Therefore, it is not necessary to touch the merit of the case as the OA has rendered infructuous.

3. Accordingly, the OA is dismissed as infructuous one. As the envelope was filed in a sealed cover, the Office is directed to hand over the same to the counsel for the respondents after sealing it.

  
(MEENAKSHI HOOJA)  
Administrative Member

  
(JUSTICE K.C.JOSHI)  
Judicial Member

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28/02/14

RJ  
14/02/14

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13/02/14  
(MANOT SHANDAR)